

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4542
ANSWERED ON:21.12.2011
ANTI CORRUPTION BUREAU
Ju Dev Shri Dilip Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of Central Government officers against whom the Anti-Corruption Bureau has carried out raids during 2007-08 to 2010-2011, year-wise;
- (b) the total amount of cash seized during the raids; and
- (c) the details of the action taken in regard to these raids and the details of the property and cash seized from the officers/ officials found guilty in these raids?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRIV. NARAYANASAMY)

- (a) CBI conducts searches at various places, from time to time, during investigation in accordance with law, depending on requirement of the cases. The number of raids/searches and properties, cash etc. seized/recovered during searches are a part of individual case records and such data is not maintained centrally.
- (b) The information is a part of individual case records and is not maintained centrally.
- (c) CBI has registered 1832 cases under the Prevention of Corruption Act, 1988 during the last 4 years i.e. 2007, 2008, 2009, 2010 & 2011 (upto 30.11.2011). The year-wise details of these cases are enclosed at Annexure-A.